

been reasonably increased with effect from 1.4.2016. The revised entry fee applicable is given in the Statement (*See* below).

(c) The entry fee has now been revised reasonably in consultation with all stakeholders without putting such burden on the tourist and after giving sufficient notice.

(d) Periodical review of entry ticket prices would be done in consultation with all stakeholders.

Statement

Entry fee Structure at Centrally Protected Ticketed Monuments effective from 1.4.2016

		Previous Entry Fee rates	Entry fee <i>w.e.f.</i> 1.4.2016
Category A Monuments (World Heritage Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	₹ 10/- per head	₹ 30/- per head
	(ii) Others (All Nationals other than from countries mentioned above)	₹ 250/- per head	₹ 500/- per head
	(iii) Others (as ii above)		*₹ 750/-per head
Category B Monuments (Other Ticketed Monuments)	(i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India	₹ 5/- per head	₹ 15/-per head
	(ii) Others (All Nationals other than from countries mentioned above)	₹ 100/- per head	₹ 200/-per head
	(iii) Others (as ii above)	---	*₹ 300/- per head

*Provided that the ₹ 750/- and ₹ 300/- ticket is optional for Nationals of countries other than mentioned in (i) above. This would entitle the ticket holder to additional facilities as specified by Director General, by order, from time to time.

Protected monuments identified in Puducherry

347. SHRI N. GOKULAKRISHNAN: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that there are seven protected monuments in Puducherry identified by the Archaeological Survey of India (ASI);

(b) if so, the details of each of the monuments;

(c) how ASI is protecting these monuments; and

(d) the year-wise and monument-wise money allocated, released and spent on each of the above seven monuments in the last three years and the current year?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. The details are given in the Statement (*See* below).

(c) Regular inspection of these monuments/site is undertaken by the Archaeological Survey of India and regular conservation, preservation and maintenance work is carried out as per the requirements and priority. To provide security, Monument Attendants are posted at these monuments/site.

(d) The expenditure incurred by the Archaeological Survey of India for conservation, preservation and maintenance on these monuments/site is given in the Statement.

Statement

List of Centrally protected monuments in Puducherry and expenditure incurred on their conservation and maintenance during the last three years

		(Amount in Rupees)		
Sl. No.	Name of Monument and Site with location	2013-14	2014-15	2015-16
1.	Moolanathasamy Temple, Bahour	17500	287947	3316678
2.	Tirukandeswara Temple, Madhagadipattu	1065	71165	30000
3.	Suyambunathaswamy Temple, Nedungadu	8943	50892	48426
4.	Varadharaja Perumal Temple, Thirubhuvanai	990	79100	39835
5.	Ekambareswara Temple, Settur	0	72560	10400
6.	Panchanadiswara Temple, Tiruvandarkoil	1065	51019	48000
7.	Excavated Site at Arikamedu	87241	101690	762460

Funds sanctioned for monuments under Swachh Bharat campaign

348. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:

(a) whether Government has identified monuments which are centrally protected, under the Swachh Bharat campaign;

(b) if so, the details thereof;